## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1708 TO BE ANSWERED ON THE 25<sup>TH</sup> NOVEMBER, 2016

## WORK IN BORDER AREAS

1708. SHRI NITYANAND RAI:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether Chinese soldiers has reportedly stopped work being carried out by workers under Mahatma Gandhi National Rural Employment Guarantee Act (MCNREGA) in Ladakh region of Jammu and Kashmir;

(b) if so, the details thereof; and

(c) the response of the Government thereto?

## A N S W E R

MINISTER OF STATE	(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE	
रा रा य मंी	(डा. सुभाष भामरे)

(a) & (b): Government gives careful and specific attention to the development of infrastructure for the development of border areas in order to meet India's strategic and security requirements as also to facilitate the economic development of these areas. Government does not allow foreign government and agencies to interfere with Government's right to undertake economic development within India's territory. Government keeps a constant watch on all development having a bearing on India's security and takes all necessary measures to safeguard it.

(c) There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differing perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any such situation along the LAC with the Chinese side through established mechanism including border personnel meeting, flag meetings, meeting of Working Mechanism for Consultation & Coordination on India-China Border Affairs and diplomatic channels.

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